



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/2482/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 8th May, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/1848 Dated Silchar the 08.05.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.05.2019 along with station leave permission from the evening of 10.05.2019 till the morning of 14.05.2019, has been ~~granted/rejected~~.

The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/2483/A, dated 08 '05'19

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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